

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-51/1997/7933/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta,

Dated Guwahati, the 16th September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJB/4975 dtd. 14.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 14.09.2022 till the morning of 16.09.2022**, has been granted. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sct/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/7934/A, dated , 16-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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